

introduction of new and relevant trades in the selected ITIs under the Project. In addition, the Vocational Training project will substantially increase the training infrastructure for women, by setting up 100 new ITIs and 4 new Regional Vocational Training Institutes, as well as introduce new and more relevant trades in 64 ITIs; National Vocational Training Institute at Noida, and six existing RVTIs for women.

**One-Rank One-Pension to Civilians/
Government Servants**

894. PROF. MALINI BHATTACHARAYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to institute 'one-rank one-pension' for ex-servicemen;

(b) whether it is proposed to consider 'one-rank one-pension' scheme for civilians/Government servants also;

(c) whether the Government have received some representations to this effect; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

(d) The demand for "parity in pension" for civilian pensioners in the context of the demand for "one rank and one pension" by the ex-servicemen envisages that the

pensions of past retirees may be revised with reference to level of emoluments prevailing at present without reference to their dates of retirement and the emoluments drawn by them at their respective time of retirement. This demand had been considered by the Fourth Central Pay Commission and rejected. The High Level Empowered Committee under the Chairmanship of the Defence Minister, with which some Members of Parliament and retired Armed Forces officers were also associated, also did not recommend acceptance of one rank one pension. However, on its recommendations the Government has sanctioned one time increase in pension to pre 1.1.1986 ex-servicemen. The considerations on which one time increase in pension has been sanctioned to ex-servicemen do not hold good in the case of civilian pensioners.

Linking of Bonus with Productivity and Profitability

*895. SHRI SOBHANADREESWARARAO: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to link bonus with productivity and profitability of the industrial unit concerned; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI P. A. SANGMA): (a) and (b). The Payment of Bonus Act, 1965, inter-alia, provides for payment of annual bonus to the employees based on profits and on production or productivity, in the lieu of bonus based on profits. The Act also provides for payment of minimum statutory bonus. There is no proposal at present to make any further change in Payment of Bonus under the existing Payment of Bonus Act.